

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 99/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017

NAME OF THE PARTIES: M/s. Joshua Properties & Finvest Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Rajesh Shah	Advocate	Rajesh Shah

ORDER

C.S.A. No. 99/230-232/NCLT/MB/MAH/2017

C.S.A. No. 100/230-232/NCLT/MB/MAH/2017

C.S.A. No. 101/230-232/NCLT/MB/MAH/2017

C.S.A. No. 102/230-232/NCLT/MB/MAH/2017

C.S.A. No. 103/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, this Bench hereby appoints M/s. N.B. Shah & Associates, Mumbai as Auditors with remuneration of Rs. 40,000/- each, to assist OL of Mumbai in filing his report before this Bench.

CSA is hereby disposed of.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-

V. NALLASENAPATHY
Member (Technical).